

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.04.2025


ORDER NO. 86 of 2025

Hon'ble President is pleased to partially modify the roster order no. 48 of 2025 for **CESTAT, Hyderabad on 17.04.2025** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|---------------|--|---|
| on 17.04.2025 | Mr. P. Anjani Kumar, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial) | Customs, Excise and Service Tax Division bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar